

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**

**NEW DELHI**

**COMAPNY APPEAL (AT)(INSOLVENCY) NO.1245-1247 OF 2019**

**In the matter of:**

State Bank of India

Appellant

Vs

Maithan Alloys Ltd & Ors

Respondents

Present:

Mr. Arun Kathpalia, Sr Advocate, Mr Sanjay Kapur, Mr V.M. Kannan, Ms Diksha Gupta, Advocates for appellant.

Mr. Abhijit Sinha, Mr Neeraj Kumar Gupta, Mr Saika S, Advocates for R1.

**ORDER**

**21.01.2020-** None for Respondent No.2, 3 and 5. Notice sent to Respondent No.4 returned unserved. Appellant is directed to file requisites alongwith process fee, if not filed, to effect the service on Respondent No.4. If the appellant provides the email address of Respondent No.4, let notice be also issued through email. Respondent No.5 (email id: [skb.resolution@gmail.com](mailto:skb.resolution@gmail.com)) is directed appear before this Court personally or through counsel on next date positively. Let the matter be fixed on **30.1.2020**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**bm/kam**